

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/202/ (IB)/2017
NAME OF THE PETITIONER(S) : POWERTEST ASIA PVT LTD
NAME OF THE RESPONDENT(S) : BROTHERS ENGINEERS AND ERECTORS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① M. PRESHAN ATIQ
for Petitioner

Petitioner

M. Preshan Atiq

(2) RAMESH R. A. D.
Respondent

Respondent

Ramesh R. A. D.

ORDER

Counsel representing both the parties are present. While making submissions, counsel for petitioner submitted that today he is filing the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. The plea of the counsel for petitioner is rejected in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Therefore, the matter stands abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)